

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 859/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

POP SINGH

Respondent(s)

IA No. 53351/2023 - EXEMPTION FROM FILING O.T.

IA No. 143903/2019 - EXEMPTION FROM FILING O.T.

Date : 09-07-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.V. VISWANATHAN
HON'BLE MR. JUSTICE ALOK ARADHE

(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Ms. Sakshi Kakkar, AOR
Mr. Shakti Singh, Adv.

For Respondent(s) : Mr. Pradeep Kumar Yadav, Adv.
Ms. Anjale Kumari, Adv.
Mr. Taiyyab Khan Salmani, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. In view of the letter circulated by learned Counsel for the appellant, the matter is adjourned.
2. List the matter after a week.

(RAHUL KUMAR)
COURT MASTER (SH)

(MANOJ KUMAR)
COURT MASTER (NSH)